

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

ROC.No.363/2021/J.Spl.SECTION/Dated: 25-01-2022.

**NOTICE**

All the law students who have applied for internship under the guidance of Hon'ble Judges of High Court of Andhra Pradesh and who intend to undergo internship are informed that due to rise in cases in view of Covid-19 pandemic, it has been decided to defer the programme of internship till the middle of March, 2022 or till the Hon'ble Courts resume physical hearing of the cases after the situation due to Covid-19 pandemic comes to normal.

Another notice will be placed on the official website of the High Court about the resumption of the programme of internship.

  
**REGISTRAR GENERAL**

**Amaravati,  
25.1.2022.**